

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 95(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2016

NAME OF THE COMPANY: **Mr. Ashish Gaur**
Vs.
M/s. Siddhant Stones Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

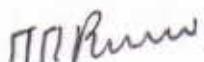
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	ANKIT SINGH, Advocate Adv		For Petitioner.	

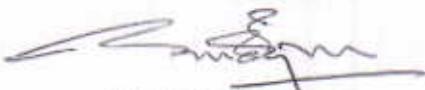
Order

The Respondents have not been appearing in this matter for the last many hearings.

2. An order was passed by the CLB on 07.04.2016 and the Petition was restored on payment of cost. The cost has since been paid but no one has made appearance on behalf of the Respondents.
3. Ld. Counsel for the Petitioner prays that steps will be taken for substituted service. Let the substituted service be effected on the Respondents.

List on 04.08.2016 at 2 p.m.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated :14th July, 2016
(P.K. SUD)